

1	2	3	4	5	6
10	Madhya Pradesh	222.3	244.59	32.5	42.74
11	Maharashtra	191.5	214.11	56.7	61.30
12	Manipur	2.4	3.42	0.4	0.56
13	Meghalaya	1.8	5.51	0.2	0.56
14	Nagaland	NA	NA	Neg.	0.03
15	Orissa	147.3	156.97	8.5	10.33
16	Punjab	22.6	13.49	7.3	9.59
17	Rajasthan	105.0	85.79	18.8	19.12
18	Tamil Nadu	183.5	170.47	67.8	66.59
19	Tripura	6.2	10.93	0.3	0.61
20	Uttar Pradesh	413.1	429.93	65.4	72.27
21	West Bengal	220.9	227.65	41.6	48.10
22	All Union Territories	8.4	6.35	12.8	11.24
All India		2442.2	2527.74	473.3	518.39

N. A. Not available.

Note : (1) The above estimates are derived by using the poverty line of Rs. 65 per capita per month in 1977-78 prices corresponding to minimum daily caloric requirements of 2400 per persons in rural areas and the poverty line of Rs. 75.00 corresponding to caloric requirement of 100 in urban areas estimated on all India basis. The corresponding per capita monthly expenditure is Rs. 41 in rural areas and Rs. 47 in urban areas.

(2) These results are based on the National Sample Survey data on household consumer expenditure of 27th round (October 1972 to September 1973) for 1972-73 and the provisional and quick tabulation of the NSS data on household consumer expenditure of 32nd round (July 1977 to June 1978).

(3) The difference between the aggregate all India private consumption expenditure estimated by Central Statistical Organisation in their National Accounts Statistics and that derived from the NSSO data has been prorated among the different states and Union Territories in the absence of any information to allocate this difference among the States and Union Territories.

(4) The number of people below poverty line relates to the population as on 1st October 1972 and 1st March, 1978.

(5) For all India the number of people below the poverty line correspond to the population of the States included in the Statement.

Representation by Pula-Ya Community of Kerala

533. SHRI A. NEELALOHITHADASAN NADAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any representation from the Pulaya Community of Kerala;

(b) if so, the details of the representation; and

(c) the action taken in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) Representation has been received for the inclusion of Pulaya Community in the list of Scheduled Castes in Kerala.

(b) and (c). Amendments in the existing list of Scheduled Castes/Scheduled Tribes required legislation by Parliament in view of Articles 341 and 342 of the Constitution. The above representation as well as many other recommendations proposals, suggestions and representations in respect of all the States/U.T. Administrations are being duly considered in the context of the proposed comprehensive revision of the list of Scheduled Castes/Scheduled Tribes in consultation with the concerned State Governments including that of Kerala and with the Registrar General of India and in accordance with the relevant criteria. The comments from some of the State Governments/U.T. Administrations are still awaited and they are being regularly reminded.

Seminar on Frontier of Technologies

534. SHRI NARAYAN CHOUBEY: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the proceedings of a Seminar on Frontiers of Technology conducted in New Delhi on 16 December, 1982 the main features of which were sharp indictment of the functioning of the Department of Electronics (DOE) and plea for developing an indigenous Electronics base; and

(b) if so, the details thereof and Government's reaction hereto?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) There were more than forty papers presented in the Seminar on "Frontiers Technologies in the Third World: Towards a Strategy for Self-Reliance" for

six technology areas: Nuclear, Micro-electronics, Ocean, Space, Information Technology and Biotechnology. Participants included senior scientists and research administrators from various national laboratories, government departments, public sector and universities.

In the area of microelectronics, seven papers were presented. Each paper represented the personal views of the author of the paper. One paper was slightly critical but that could not be considered as a sharp indictment of the functioning of the Department of Electronics. In fact, the functioning of the Departments or Agencies was not part of the scope of the seminar which concerned itself with the policies development programmes and future thrust areas which could help the development of the country and also help other developing countries. The report of the Seminar, as finalised, is laid on the table of the House. [Placed in library, See No. LT-5809/83] which amply shows that there was neither any discussion of the functioning of the Department nor any indictment.

(b) Does not arise.

Facilities and Amenities given to Scientists

535. SHRI SAIFUDDIN CHOUDHURY: Will the PRIME MINISTER be pleased to state:

(a) whether any decision has been taken regarding the facilities and amenities to be accorded to scientists;

(b) if so, the details of the facilities and amenities; and

(c) to what extent such decision has been implemented and the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) to (c). In order to streamline the S&T administration and provide a more conducive environment for effec-